

(1) A copy of the Homoeopathy Central Council (Election) Amendment Rules, 1977 (Hindi and English versions) published in Notification No. S.O. 725 in Gazette of India dated the 11th March, 1978, under sub-section (2) of section 32 of the Homoeopathy Central Council Act, 1973.

[Placed in Library. See No. LT-3384/79].

(2) A copy of the Prevention of Food Adulteration (Fifth Amendment) Rules, 1978 (Hindi and English versions) published in Notification No. G.S.R. 590(E) in Gazette of India dated the 23rd December, 1978, under sub-section (2) of section 23 of the Prevention of Food Adulteration Act, 1954.

[Placed in Library. See No. LT-3385/79].

**NOTIFICATIONS UNDER MINIMUM WAGES ACT, 1948 AND MINES ACT, 1952**

**THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA):** I beg to lay on the Table:—

(1) A copy of the Minimum Wages (Central) Amendment Rules, 1979 (Hindi and English versions) published in Notification No. G.S.R. 158 in Gazette of India dated the 27th January, 1979, under section 30A of the Minimum Wages Act, 1948.

[Placed in Library. See No. LT-3386/79].

(2) A copy of the Coal Mines, (Amendment) Regulation 1978, (Hindi and English versions) published in Notification No. G.S.R. 32 in Gazette of India dated the 8th January, 1979, under sub-section (7) of section 59 of the Mines Act, 1952.

[Placed in Library. See No. LT-3387/79].

**NOTIFICATION UNDER DOCK WORKERS (REGULATION OF EMPLOYMENT ACT, 1948).**

**THE MINISTER OF STATE IN-CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM):** I beg to lay on the Table a copy of the Dock Workers (Regulation of Employment) Amendment Rules, 1978 (Hindi and English versions) published in Notification No. S.O. 3563 in Gazette of India dated the 9th December, 1978 under sub-section (3) of section 8 of the Dock Workers (Regulation of Employment) Act, 1948.

[Placed in Library. See No. LT-3388/79].

**STATEMENT NOS. XXVII AND XIV OF THE FIFTH LOK SABHA AND STATEMENTS NOS. X, XI, XII, V AND I OF THE SIXTH LOK SABHA AND NOTIFICATION (AMENDMENT) RULES, 1974.**

**THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND PARLIAMENTARY AFFAIRS (SHRI LARANG SAI):** I beg to lay on the Table:—

(1) The following statements (Hindi and English versions) showing the action taken by the Government on various assurances, promises and undertakings given by the Ministers during the various sessions of Lok Sabha:—

1. Statement No. XXVII—Third Session, 1971—Fifth Lok Sabha.

2. Statement No. XIV—Second Session 1977—Sixth Lok Sabha.

3. Statement No. X—Third Session, 1977—Sixth Lok Sabha.

4. Statement No. XI—Fourth Session 1978—Sixth Lok Sabha.

5. Statement No. XII—Fourth Session 1978—Sixth Lok Sabha.

6. Statement No. V—Fifth Session, 1978—Sixth Lok Sabha.

7. Statement No. I—Sixth Session, 1978—Sixth Lok Sabha.

[Placed in Library. See No. LT-3389/79].